

Third Plan outlay of Jammu and Kashmir.

(d) and (e). There is no definite proposal at present.

Statue of Dronacharya at National Defence Academy

1446. **Shri Assar:** Will the Minister of Defence be pleased to state the progress made towards a decision to set up a statue of Dronacharya in Defence Academy, Khadakvasala, Poona?

The Minister of Defence (Shri Krishna Menon): The proposal to erect a statue of Dronacharya at the National Defence Academy, at an estimated cost of Rs. 70,000 was dropped in March, 1956.

Purchase of Rum for Defence Canteen

1447. **Shri Raghunath Singh:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that rum for the Defence Canteen was purchased at double the market rate thus causing a loss of nearly 2 crores of rupees to the Government of India and an enquiry was held in the affair by two senior Joint Secretaries of the Defence Ministry; and

(b) if so, the result of the enquiry?

The Minister of Defence (Shri Krishna Menon): (a) and (b). From the enquiry made by two Joint Secretaries of the Ministry of Defence into the working of the Canteen Stores Department (India) it was found that this department had paid for rum purchased by it nearly double the price paid by the Army Supply Corps for rum procured by it through the Ministry of Food and Agriculture for supply to the troops. As a result of these purchases by the Canteen Stores Department (India) however there is no loss to Government as such. It resulted, however, in a considerable increase in price to the consumers.

The report is at present under detailed examination by the Government.

Basic Wage of Primary School Teachers

1448. **Shri Tangamani:** Will the Minister of Education be pleased to state:

(a) whether Planning Commission has proposed that primary school teachers should get a minimum of Rs. 50 p.m. as basic wage;

(b) if so, the steps taken to enforce it; and

(c) what are the views of the various State Governments?

The Minister of Education (Dr. K. L. Shrimall): (a) No, Sir.

(b) and (c). Do not arise

Grant to Manipur Schools

1449. **Shri L. Achaw Singh:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that reimbursement of tuition fees granted to aided high schools in Manipur by the local Administration has been withdrawn and schools have been financially hard hit;

(b) whether tuition fees from students of lower classes upto Class VIII are to be reimposed; and

(c) the reasons for the withdrawal of 90 per cent grant-in-aid to high schools?

The Minister of Education (Dr. K. L. Shrimall): (a) No, Sir.

(b) No, Sir.

(c) The grant-in-aid has not been withdrawn.

Naga Hostiles

1450. { **Shri L. Achaw Singh:**
Shri P. C. Borooah:

Will the Minister of Home Affairs be pleased to state:

(a) whether any members of the armed gang who looted Zalong Bazar in Imphal during December, 1960 have been apprehended by the Manipur Police;

(b) whether it is a fact that they belong to a hostile group of Nagas planning to raid Imphal; and

(c) the steps taken by the Manipur Administration to meet any such raid in Imphal and its neighbourhood?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Not yet.

(b) The case is still under investigation. From the facts ascertained so far it does not appear that the miscreants belonged to any hostile group of Nagas planning to raid Imphal.

(c) Adequate security measures have been taken.

Naga Area

1451. Shri L. Achaw Singh: Will the Minister of Home Affairs be pleased to state:

(a) whether the sub-divisions of Tamenglong and Ukhrul and the Mao Maram circle have been declared as disturbed areas under the provisions of Armed Forces (Assam and Manipur) Act; and

(b) steps taken to check and control lawlessness in the hills?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). The Ukhrul Sub-Division, the Mao Maram Circle and the Tamenglong Sub-Division north of the old Cachar Road have been declared as disturbed areas under section 3 of the Armed Forces (Assam and Manipur) Special Powers Act, 1958, so as to enable the security forces to take more effective action against hostile activities. Security forces in the affected areas have been adequately strengthened.

Kangsabati Project

1452. Shri Aurobindo Ghosal: Will the Minister of Home Affairs be pleased to state:

(a) whether Adivasi and Scheduled Caste people have been affected or are likely to be affected by the Kangsabati Project of West Bengal; and

(b) if so, how many and how they have been rehabilitated?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) Out of the total population of 9500 which will be affected by this project the number of Adivasi and Scheduled Caste people will be about 1995 and 5225 respectively.

(b) None of them have been displaced so far and the question of their rehabilitation does not arise at present. The State Government are, however, fully seized of this problem.

National War Memorial

1453. Shri L. Achaw Singh: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the National War Memorial at Khongjom, Manipur has not yet been constructed because of non-availability of funds;

(b) whether a scheme has been prepared by the P.W.D., Manipur; and

(c) whether it can be implemented during this year?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) to (c). The Manipur Administration offered to the Khongjom War Memorial Committee a piece of land for the construction of National War Memorial at Khongjom subject to the condition that funds for the actual erection of the Memorial would be found by the Committee. The good offices of the Manipur P.W.D. were made available to the Memorial Committee for preparation of an estimate. It is for the Committee now to take further action in the matter.